

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2276
ANSWERED ON:09.03.2011
DEALS WITH FRANCE
De Dr. Ratna

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the details of agreements/Memoranda of Understanding signed between India and France for cooperation in various fields;
- (b) whether any extradition treaty has also been signed between the two countries; and
- (c) if so, the salient features thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

(a) The details of agreements/Memoranda of Understanding signed between India and France for cooperation in various fields in recent years is given at ANNEXURE.

(b) & (c) Yes. An Extradition Treaty between the Government of the Republic of India and the Government of the French Republic was signed on 24.01.2003. This Agreement came into force on 01.08.2005. This Agreement which provides for extradition is a significant step in bilateral cooperation in fighting terrorism and enhancing mutual cooperation in matters of justice and crime. It also helps in other consular matters.